

GOA STATE POLLUTION CONTROL BOARD

गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001-2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

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No.11/2/21-PCB/ *legal/20735*

Email

04/03/2022

To,
The Registrar,
National Green Tribunal
(WZ Bench), Pune

Sub: Filing of Report of Joint Committee in the matter of OA No.103/2021 (Inacio
Domnic Pereira & Ors. V/s Dwarka Eco Beach Resorts & Ors.)
Ref: Order dated 18/01/22 passed by the NGT (WZ Bench) in OA No. 103/2021

Sir,

Vide order as referred to above, the Hon'ble NGT was pleased to call for a report in the matter of OA No. 103/2021 from a Joint Committee.

In this regard the Report of the Joint Committee has been prepared & is enclosed herewith for submission to the Hon'ble NGT as directed.

Thanking you,

Yours faithfully,

[Signature]
(Dr. Shamila Monteiro)
Member Secretary

Goa State Pollution Control Board

Encl: As above.

Copy to:

1. Office file
2. Guard file
3. Legal Section File

20696

GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Environment, (Govt. of Goa)
4th Floor, Dempo Tower, Patto Plaza,
Panaji-Goa 403001

PROCEEDINGS OF SITE INSPECTION

FILE NO:- GCZMA/SILLE-COMPL/19-20/67

DATE: 08/02/2022

SUB: Site inspection regarding structure violation in
Survey No. 131/3, Cola village Canacona.

REF: GCZMA/SILLE-COMPL/19-20/67/1886.

Village: Cola Taluka: Canacona Survey: 131 Sub.Div.No. 3

Parties/Officers Present:-

- ① Ms Ruchika Katyaj IAS, Collector South.
- ② Mr. Dasharath H. Redkar, M.S. GCZMA
- ③ Dr. Shanmila Monteiro M.S. GSP&B
- ④ Mr. Prem Kumar IFS DCF South
- ⑤ Mr. Inacio Dominic Pereira Complainant.
- ⑥ Mr. Clement Rodrigues owner of Dwarka Eco Beach Resort

Brief description of proceedings:-

- ① Complain of Cutting of Mangroves:-
No such mangroves destruction was observed on site. During enquiry with forest officer who stated that there are no mangroves at the site.
- ② Backfilling of water body:-
During the inspection no backfilling of water body could be seen at site. Owner of the resort informed that he had repaired the existing ^{retaining} wall with the permission dated 18/01/2013.
- ③ Hill Cutting:-
During the inspection it is observed that steps have been provided to the huts on the upper side towards the hill for access purpose.

Signatures:

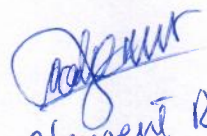
(In Protest)

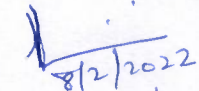
From the records it is seen that the GCZMA had granted permission to erect 10 huts, restaurant & Kitchen vide GCZMA / S / Shack - Hut - Cott - Tent / 17-18/103 / 1104 dated 26/09/2018 which is valid up to 5 years from the date of issue. It is observed that there are 10 temporary huts, restaurant & Kitchen.


The sketch ^{with dimensions} of the existing temporary structures is enclosed along with the approved plan. DCF informed that the Survey No. 131 (B) Park is identified as prospective private forest. Whether sub division 3 of survey No. 131 falls under private forest or not will be known only after demarcation & map is made.

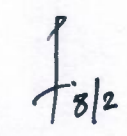


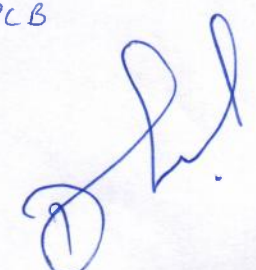
08/02/2022
D. M. Redkar
MS GCZMA


Clement Rodriguez


8/2/2022
Dr. Shamila Morlejo
M-S GSPCB


Ruchika Katiyal
Collector South zone


8/2
(Prem Kumar)
DCF, South zone


Inacio Pereira
(Sign in Protest)



